

FORM G (CORRIGENDUM)
INVITATION FOR EXPRESSION OF INTEREST FOR
TRADING ENGINEERS (INTERNATIONAL) LIMITED
OPERATING IN DG UNITS AND TOWER UNITS AT ROORKEE

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No	Particulars	
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Name – Trading Engineers (International) Limited PAN –AAACT3870G CIN – U74899DL1972PLC108312
2	Address of the registered office	806, Devika Tower,6, Nehru Place, New Delhi 110019
3	URL of website	http://tradingengineers.com (The control of website is with the erstwhile ‘RP /SRA’ and pending handover to the new RP/undersigned)
4	Details of place where majority of fixed assets are located	Plot Khasra bearing no. 247, Khata no.343, Village Lakeshwari-via Sikandarpur, Bhaishwal, opposite Everest Factory, Bhagwanpur, Roorkee, Distt. Haridwar, Uttarakhand, India Plot Khasra bearing no. (348,349,350 and 351), Village Lakeshwari-via Sikandarpur, Bhaishwal, Bhagwanpur, Roorkee, Distt. Haridwar, Uttarakhand, India
5	Installed capacity of main products/ services	Tower Manufacturing Unit having in-house Galvanizing Plant Trading Engineers (International) Limited has a fully integrated Diesel Generating Sets manufacturing facility at Bhagwanpur, Roorkee, Distt. Haridwar, Uttarakhand, India.
6	Quantity and value of main products/ services sold in last financial year	₹1,87,56,589 is the reported sales value in the unaudited financial statements of Trading Engineers (International) Limited for the fiscal year 2023-24.
7	Number of employees/ workmen	The CD presently has Presently 13 number of Employees.
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Information can be sought from the office of RP at A-166 2 nd floor, Defence Colony, New Delhi 110024 Email to ip.tradingengineers@gmail.com/ v_parti@yahoo.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Information can be sought from the office of RP at A-166 2 nd floor, Defence Colony, New Delhi 110024 Email to ip.tradingengineers@gmail.com/ v_parti@yahoo.com
10	Last date for receipt of expression of interest	12-11-2024
11	Date of issue of provisional list of prospective resolution applicants	22-11-2024
12	Last date for submission of objections to provisional list	27-11-2024
13	Date of issue of final list of prospective resolution applicants	07-12-2024

14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12-12-2024
15	Last date for submission of resolution plans	11-01-2025
16	Process email id to submit EOI	ip.tradingengineers@gmail.com

With reference to the advertisement published in Financial Express / Jansatta (Delhi) and Dainik Jagran (Roorkee) on 28.10.2024 regarding the Invitation for Expression of Interest [Pursuant to Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations 2016] in corporate insolvency resolution process of Trading Engineers (International) Limited, this Corrigendum is issued to correct the location of installed capacity.



Vivek Parti

Resolution Professional

IBBI/PA-001/IP-P00813/2017-18/11376

A-166 2nd Floor, Defence Colony, New Delhi 110024

For Trading Engineers (International) Limited Under CIRP

Dated: 29.10.2024

Place: New Delhi